

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-12/95/3984/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Robin Phukan,
District & Sessions Judge,
Jorhat.

Dated Guwahati the 20th October, 2020

Sub: **Casual leave .**

Ref:- Your letter No. JJA/6327/2020, dtd. 15.10.2020

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 16.10.2020 along with station leave permission, from the morning of 16.10.2020 till the evening of 17.10.2020, has been granted.

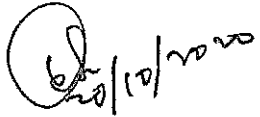
Yours faithfully,

Sdt-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-12/95/3985/A, dated 20.10.2020
Copy to:

✓ 1. The Project Manager, Gauhati High Court



JT.REGISTRAR (VIGILANCE)

